

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:429  
ANSWERED ON:23.12.2014  
REHABILITATION COUNCIL OF INDIA  
Sonkar Shri Vinod Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of the activities/programmes undertaken by the Rehabilitation Council of India (RCI) along with the steps taken for creation of awareness among the differently abled persons of the various schemes for their welfare;
- (b) the nature of training provided and the number of training centres for such persons in various States, State/UT-wise;
- (c) the funds sanctioned/utilized for the said purpose along with the targets fixed and achieved so far in respect of training provided to the differently abled during the current Five Year Plan; and
- (d) whether the Government has any proposal to set up new training centres/introduce training courses and if so, the details thereof, State/UT-wise?

**Answer**

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT)

(a) to (d) A statement is laid on the Table of the House.

Statement in answer to parts (a) to (d) of the Lok Sabha Starred Question No.429 for 23.12.2014 by Shri Vinod Kumar Sonkar regarding Rehabilitation Council of India.

(a) to (d): Rehabilitation Council of India (RCI) is mandated to regulate and monitor training programmes for human resource development in special education and disability sector, to maintain the Central Rehabilitation Register for registration of trained personnel and professionals, and to promote research in rehabilitation and special education.

It has created seven Zonal Coordination Committees (ZCC) to facilitate as well as create awareness among the masses in their respective zones. Under the ZCC, programmes are conducted by the NGOs in the concerned Zone for sensitization and creating awareness about various schemes and programmes for the training and rehabilitation of persons with disabilities. The details of ZCCs and the States covered under each are at Annex. The awareness generation programmes are organized through Zonal Coordination Committees (ZCCs) from time to time. However, as per the mandate of RCI, it does not directly impart training to persons with disabilities. No specific allocation of funds is available for awareness generation. However, expenditure is met from grant-in-aid received from the Government of India for activities of ZCC for organizing sensitization and awareness programmes.

RCI also has a provision for conducting Continuing Rehabilitation Education (CRE) programmes designed to upgrade the knowledge and skills of registered professionals and personnel. The topics covered under CRE programmes as approved by RCI, relate to different disabilities including topics on various schemes, programmes, legislations, etc.

There is no such proposal for setting up of new training centres/introducing training courses.